



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

SUPPLEMENTARY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:www.ghconline.gov.in

[For Friday,6th August 2021]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE N. KOTISWAR SINGH

COURT NO: 2

[THIS BENCH WILL SIT AT 10:30 A.M.]

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
26	Arb.P./14/2021 B/O	REKHA BORA AND 3 ORS. Versus M/S NEHA BUILDERS AND 3 ORS.	MR G KHANDELIA MR. B PRASAD MR. K DEKA MR P J BORAH	

LEAVE NOTE OF ADVOCATES FOR 06/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR U SARMA	05-08-2021	To	06-08-2021



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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE ROBIN PHUKAN**

COURT NO: 5

[SPECIAL DIVISION BENCH

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES.]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
13	Crl.A./127/2021 B/O	PABAN DAS @ MAZUMDAR @ PABAN MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
	WITH I.A.(Crl.)/300/2021 in Crl.A./127/2021	PABAN DAS @ MAZUMDAR @ PABAN MAZUMDAR AND 3 ORS Versus THE STATE OF ASSAM AND ANR	MR H R A CHOUDHURY MR. A AHMED MR. M A CHOUDHURY	PP, ASSAM
ORDERS				
14	Mat.App./4/2020 WITH LCR	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR MR. S K AGARWAL FOR CAVEATOR
	WITH I.A.(Civil)/392/2020 in Mat.App./4/2020	SRI BISWAJIT DAS @ PAPU DAS Versus SMTI. SUSMITA DUTTA @ SUSMITA DAS	MS C MEDHI MR. S NATH	MR P TALUKDAR FOR CAVEATOR

LEAVE NOTE OF ADVOCATES FOR 06/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE RUMI KUMARI PHUKAN

COURT NO: 6

**[CRIMINAL, CIVIL AND MATTERS RELATED TO RETIREMENT
BENEFITS**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	Crl.Pet./583/2019 B/O	RAM CHANDRA SINGH Versus THE STATE OF ASSAM AND ANR.	MR. D MAZUMDAR MS. S KANUNGOE MS. J CHETTRY	MR. P J PHUKAN MR H BARUAH MR P P PHUKAN PP, ASSAM
MOTION				
43	AB/1984/2021 WITH OFFICE NOTE, FIXED	SYED BINYAMIN AHMED Versus THE STATE OF ASSAM	MR. R DUBEY MS. A B KAYASTHA MR. A N I HUSSAIN	PP, ASSAM
HEARING				
44	Crl.Pet./368/2021 P/H, FIXED	THE STATE OF ASSAM AND 2 ORS Versus CHOW SONJIT POMONG AND ANR	MR. P N GOSWAMI MR. K P PATHAK ADDL. AG,ASSAM	MR. A K GUPTA MR. R S MISHRA

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LEAVE NOTE OF ADVOCATES FOR 06/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR U SARMA	05-08-2021	To	06-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE KALYAN RAI SURANA

COURT NO: 9

[CIVIL BENCH - III

**THIS BENCH WILL TAKE UP HEARING LIST (CRIMINAL MATTERS)
DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH.**

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 03-09-2021 (PERTAINING TO CIVIL BENCH - III), ALONG
WITH THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>MOTION</u>				
27	W.P.(CrI.)/13/2021 B/O	MD. NAZIR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. A TALUKDAR MR. M BISWAS MS D TALUKDAR MS M DAS	GA, ASSAM ASSTT.S.G.I.
28	WP(C)/3510/2021 FIXED	ANADAR BARUAH Versus THE STATE OF ASSAM AND 4 ORS	MS. A TALUKDAR S BORA MR D KALITA	SC, P H E
29	WP(C)/3608/2021 B/O	MITHUN BHAKTA Versus THE STATE OF ASSAM AND 3 ORS.	MR. J LASKAR	GA, ASSAM SC, FINANCE
<u>ADMISSION</u>				
30	WP(C)/3377/2021 FIXED	BIDHAN KUMAR DAS Versus THE STATE OF ASSAM AND 2 ORS	MR N DUTTA MR K G DAS MR. P MAHANTA MR. R B GOHAIN MR. D J DAS	SC, FOREST SC, PCB
31	WP(C)/3405/2021 FIXED	BISWA KUMAR BARUAH Versus STATE OF ASSAM AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. P K MAHANTA	SC, FOREST

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LEAVE NOTE OF ADVOCATES FOR 06/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR U SARMA | 05-08-2021 | To | 06-08-2021 |



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PRASANTA KUMAR DEKA

COURT NO: 10

[CIVIL BENCH - IV & I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
29	WP(C)/3319/2021 B/O	M/S PRADIP ADVERTISING AND CO. AND ANR. Versus THE STATE OF ASSAM AND ANR.	MR N DUTTA MR. P MAHANTA MR. R B GOHAIN	GA, ASSAM
MOTION				
30	WP(C)/1906/2021 B/O	JOMSHER ALI AND 147 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. A RAHMAN	SC, PNRD GA, ASSAM
31	WP(C)/3367/2021 CAVT. NO.04492/021, FIXED	JELEKA KHATUN Versus THE STATE OF ASSAM AND 12 ORS.	MR. R ALI MR. H A AHMED	MR. B C DAS (R-7 to 13 SC, PNRD GA, ASSAM MR J H SAIKIA (R-7 to 13 FOR CAVEATOR
32	WP(C)/3537/2021 FIXED	M/S SHATABDI COMMERCIAL (A CIVIL CONSTRUCTION FIRM) AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. N K KALITA MR D DEKA	SC, WATER RESOURCE
33	WP(C)/3571/2021 B/O	JIBAKANTA GOGOI AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. U K DAS MS. B D SARMAH MR S GOGOI MS. A GOGOI	GA, ASSAM SC, REVENUE
34	WP(C)/3572/2021 B/O	MANORANJAN BORO Versus THE STATE OF ASSAM AND 6 ORS.	MR H BURAGOHAIN MS A DEVI MR R SINGH	GA, ASSAM SC, FOREST
35	WP(C)/3580/2021 B/O	MOYNA KHATUN Versus THE STATE OF ASSAM AND 5 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
36	WP(C)/3582/2021 B/O	NUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE
37	WP(C)/3583/2021 B/O	AMENA KHATUN Versus THE STATE OF ASSAM AND 4 ORS.	MR. M HUSSAIN MR A K DAS	GA, ASSAM SC, REVENUE

38	WP(C)/3607/2021 B/O	MD. MUNNAF AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. D DAS SR. ADV MR P SARMA	SC, PWD
39	WP(C)/3609/2021 B/O	DURLAV SARMAH AND 5 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR G N SAHEWALLA MR. P DEKA MR. A CHETIA MS. S. TODI	SC, PNRD GA, ASSAM
ADMISSION				
40	WP(C)/3439/2021 FIXED	SRI HAREN SAIKIA AND ANR Versus THE ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 3 ORS	MR. S BANIK A N HUSSAIN	SC, APDCL

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LEAVE NOTE OF ADVOCATES FOR 06/08/2021

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1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR U SARMA	05-08-2021	To	06-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE HITESH KUMAR SARMA

COURT NO: 13

[CRIMINAL AND MATTERS RELATED TO RETIREMENT BENEFITS

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES.]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
<u>DELIVERY OF ORDER</u>				
51	Bail Appln./1631/2021 (AT 2:00 PM), BY SLIP	SUBHASH KUMAR SINGH Versus THE STATE OF ASSAM AND ANR.	DR. A SARAF MR. A GOYAL MR. A CHOUDHURY MR P BARUAH	PP, ASSAM
<u>MOTION (BA)</u>				
52	Bail Appln./1817/2021 B/O	ADITYA GOGOI Versus THE STATE OF ASSAM	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
<u>BAIL HEARING (BA)</u>				
53	Bail Appln./1491/2021 FIXED	UTTAM KR DAS Versus THE STATE OF ASSAM	MR A A DEWAN MR S PRODHANI	PP, ASSAM
54	Bail Appln./1751/2021 B/O	EDWIN TIRKEY @ EDUIN TIRKEY Versus THE STATE OF ASSAM	MS. S F MAITAI MR M DEY MR. J MAHANTA	PP, ASSAM

LEAVE NOTE OF ADVOCATES FOR 06/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR U SARMA	05-08-2021	To	06-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 16

[CIVIL BENCH - IV, I & CRIMINAL MATTERS]

THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021 TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH THE FOLLOWING MATTERS.

COURT PROCEEDINGS WILL BE CONDUCTED THROUGH ONLINE COURT PROCEEDING SERVICES]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
42	Bail Appln./1570/2021 B/O	DEBOJIT NEOG Versus THE STATE OF ASSAM	MR. M BISWAS MS M DAS	PP, ASSAM
ORDERS				
43	I.A.(Civil)/1178/2021 in WP(C)/475/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS.	MS. S B CHOUDHURY	SC, AFDC
	WITH WP(C)/475/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 21 ORS.	MS. S B CHOUDHURY	MR. P SARMA, SC, AFDC SC, AFDC SR. GA, ASSAM
44	WITH WP(C)/2170/2020	SAHIB UDDIN Versus THE ASSAM FISHERIES DEVELOPMENT CORPORATION LTD. AND 2 ORS.	MS. S B CHOUDHURY	MS B GOGOI MR. P SARMA, SC, AFDC SC, AFDC

LEAVE NOTE OF ADVOCATES FOR 06/08/2021

1)	MR. L P SHARMA	12-07-2021	To	08-10-2021
2)	MR U SARMA	05-08-2021	To	06-08-2021



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[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 18

[CIVIL BENCH - I

**THIS BENCH WILL TAKE UP HEARING LIST DATED 02-08-2021
TO 06-08-2021 PERTAINING TO THIS BENCH, ALONG WITH
THE FOLLOWING MATTERS.**

**COURT PROCEEDINGS WILL BE CONDUCTED THROUGH
ONLINE COURT PROCEEDING SERVICES]**

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
WITHDRAWAL				
21	MACApp./105/2018 WITH LCR, B/O	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. TAJ UDDIN AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	MR. M TALUKDAR (OP1) MR. A SHAKIL (OP1)
	WITH I.A.(Civil)/547/2018 in MACApp./105/2018	M/S BAJAJ ALLIANZ GENERAL INSURANCE CO. LTD Versus MD. TAJ UDDIN AND 2 ORS	MR. A TALUKDAR MR. K K BHATTA MR J JOHN MS. J TALUKDAR	
MOTION				
22	CRP/43/2021 B/O	ABDUL MANNAN AKOND Versus HASINA YASMIN AND 2 ORS.	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	
FOR HEARING U/O XLI RULE II C.P.C.				
23	RSA/70/2021 B/O	ABDUL MALIK AND 8 ORS Versus SABITA RANI PAUL AND 7 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	GA, ASSAM
ORDERS				
24	I.A.(Civil)/840/2021 B/O in RSA/90/2020	JAYANTA LEKHARU AND 6 ORS. Versus BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA AND 26 ORS.	MR. D DAS SR. ADV MR S KHOUND	MR. S DEKA
	WITH RSA/90/2020	SRI BIDHU BHUSAN HAZARIKA @ BIBLU HAZARIKA Versus SRI JAYANTA LEKHARU AND 32 ORS,	MR A D CHOUDHURY MR. S DEKA MS. J BORO	MR. D DAS SR. ADV (R1, R26, R27, R28, R29, R32, R33) MR S KHOUND (R1, R26, R27, R28, R29, R32, R33)

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LEAVE NOTE OF ADVOCATES FOR 06/08/2021

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|----|----------------|------------|----|------------|
| 1) | MR. L P SHARMA | 12-07-2021 | To | 08-10-2021 |
| 2) | MR U SARMA | 05-08-2021 | To | 06-08-2021 |